

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/229/2018
PETITION NUMBER : TCP/192/2016
NAME OF THE PETITIONER(S) : S.DEVARAJ & 1
NAME OF THE RESPONDENT(S) : STATE BANK OF HYDERABAD (SEVENTH VISION (I)
PVT LTD
UNDER SECTION : RULE 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. D.PERUMAN SARANYAN
Advocate

and on Applicant


ORDER

Counsel for petitioner present. Respondent was called but was absent. Counsel for Petitioner submitted that he has filed an IA for withdrawing the matter and now submitted that he is intending to file an application for amending the main CP and prayed for time for making submissions in this regard. At request, time is enlarged. Put up on 22.10.2018.

-sd/-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd/-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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